Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.419 of 2015 in DFR No.925 of 2015

Dated : 22nd December, 2016

In the matter of:

Bangalore Electricity Supply Co. Ltd. **...Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant : -
Counsel for the Respondent(s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***30th January, 2017.***

Court Master

suman